

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 01-09-2015

S rl. N o.	Crl. Revision	Crimi nal Appe al	Govt Appeal/A ppeal U/S 372	Crl. U/ S 482/407 etc.	Particular of Lower Court Case of both Column 2 and 4	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	1051/03	-	1983/03 (DB)	-	S.T. No. - 414/01U/s 302,352,120-B of IPC State Vs. Bheem Yadav & Others Distt. - Gorakhpur	20/04/12
2	6062/06	-	1460/07 (SJ)	-	S.T. No. - 323/03 U/S 308,323,504,506 of IPC State Vs. Noor Mohammad alias Nooraie and others Distt. - Jaunpur	15/10/14
<p>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 4 above.</p>						

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Sr l. N o.	Crl. Appeal U/ S 372	Criminal Appeal	Govt Appe al	Crl. Revisi on U/ S 482/4 07 etc.	Particular of Lower Court Case of both Columns 2 and 3	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	30/2011 DB	6843/2011 SB with 6951/2011 SB			ST No.1009/2010 State Vs Ompal U/S 452,323/34,376/511 & 376/109 IPC Ghaziabad	22/12/11
2	6285/2011 DB	5865/2011 SB with 6039/2011 SB			ST No. 531/2010 State Vs Rajpal U/S 307 IPC Firozabad	04/11/11
3	5436/2011 DB	4458/2011 SB			ST No. 127/2004 State Vs Tej Singh U/S 308,323,324,506 & 504 IPC Auriya	15/09/11
4	130/2012 DB	1089/2012 SB			ST No. 83/2007 & 126/2007 State Vs Morari U/S 302 & 411 IPC Pilibhit	05/04/12
5	411/11 DB	7845/10 SB			ST No. 620/2009 & 620A/2009 State Vs Ashok U/S 147,148,323,429 & 307 IPC Firozabad Addl. ST No. 258/1995 State Vs Rajaram U/S 147,148,323&307 IPC (both are cross case)	29/08/15
Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.						